

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1229**  
ANSWERED ON - 30/07/2025

**TOLL COLLECTION AT PALIYEKKARA AND PANNIYANKARA TOLL PLAZAS**

1229. SMT. JEBI MATHER HISHAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the latest monthly and yearly data on total toll collected from Paliyekkara and Panniyankara Toll Plazas on NH-544 in Kerala;
- (b) whether Kerala Government compensated toll operator for allowing free travel to residents near Paliyekkara, how much has been paid, and what amount is pending;
- (c) whether Kerala State Road Transport Corporation (KSRTC) buses are being charged tolls at these plazas, if so, how much toll has been paid by KSRTC so far, and what is pending amount, details thereof; and
- (d) the current status of cases filed by ED and CBI against Paliyekkara Toll Plaza operator?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The user fee collection at Paliyekkara and Panniyankara fee plazas for the Financial year 2024-25 and the current year upto June, 2025 is as under:

<b>Month</b>	<b>Fee Collection at Paliyekkara Fee Plaza (Rs. In Cr)</b>	<b>Fee Collection at Panniyankara Fee Plaza (Rs. In Cr)</b>
<b>Financial Year 2024-25</b>		
April	16.27	13.86
May	16.78	14.22
June	14.80	12.97
July	14.92	13.04
August	15.73	13.96
September	15.43	13.55
October	15.15	13.51

November	15.46	13.63
December	17.14	14.79
January	17.02	14.68
February	14.87	12.81
March	15.37	13.64
<b>Financial Year 2025-26</b>		
April	16.29	14.73
May	16.27	15.05
June	13.69	12.42

(b) Government of Kerala reimbursed Rs. 34.91 Crore to the Concessionaire against the claim of Rs. 161.73 crore as reported by the Concessionaire for the period of February, 2012 to March, 2022.

(c) Yes. The details of claim as reported by the concessionaire for the Paliyekkara fee plaza are as under:

Period	Total claimed amount from Kerala State Road Transport Corporation (KSRTC) against non-payment of user fee (in Crore Rupees)	Partial claim amount received from Kerala State Road Transport Corporation (KSRTC) as on date (in Crore Rupees)	Remarks
December, 2011 to July, 2022	99.9	3.05	All KSRTC buses started paying user fee from August, 2022.

Further, for Panniyankara fee plaza, Kerala State Road Transport Corporation (KSRTC) buses are paying user fee as per the applicable rate since the commencement of the fee plaza.

(d) CBI has filed the chargesheet in the case arising out of FIR No. RC0332020A0002 dated 28-07-2020 and the matter is sub-judice in the Court of Additional Special Sessions Judge, SPE/CBI-III, Ernakulam. In the ED case arising out of Original Application No. 1037/2023, the Adjudicating Authority has allowed ED's retention application which has since been challenged by the accused before the Appellate Tribunal (PMLA).

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